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Title: Motion for consideration of the Citizenship (Amendment) Bill, 2013.

**(As passed by Rajya Sabha)**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Madam, on behalf of my senior colleague, Shri Sushil Kumar Shinde, I rise to say that the Citizenship Act, 1955, came into force on 30<sup>th</sup> December, 1955. It provides for the acquisition of citizenship after the commencement of the Constitution, by birth, descent, registration, naturalization and incorporation of territory and for termination and deprivation of citizenship under certain circumstances.

On 13<sup>th</sup> August, 2013, the Rajya Sabha passed the Citizenship (Amendment) Bill, 2011 along with the proposed official amendments. ...(*Interruptions*)

श्री शरद यादव (मधेपुरा): अध्यक्ष जी, हमें एक मिनट में अपनी बात कहने दें।

अध्यक्ष महोदया: आप किस विषय पर बोलना चाहते हैं?

श्री शरद यादव : यूपीएससी में हिन्दी भाषा को समाप्त किए जाने के मुद्दे पर हम अपनी बात कहना चाहते हैं।

अध्यक्ष महोदया: आप भाषा वाले मुद्दे पर पहले बोल चुके हैं। अभी हम पेपर्स ले कर रहे हैं इसलिए आप बैठ जाएं।

...(व्यवधान)

**12.09 hrs.**

*At this stage, Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table*

**12.09 ¼ hrs.**

*At this stage, Shri Y.S. Jagan Mohan Reddy came*

*and stood on the floor near the Table.*

...(Interruptions)